

Craft Development Centres are likely to start functioning within this year.

[English]

[Translation]

Seats Reserved for SC/ST in Medical Colleges

461. SHRI RESHAM LAL JANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of seats in Post-graduate classes of Medical Colleges in Madhya Pradesh, Delhi and other Union Territories respectively and the percentage of seats reserved for Scheduled Castes and Scheduled Tribes out of them;

(b) the number of such reserved seats which remained vacant in 1989 and till date in 1990 and the steps taken to fill up these seats;

(c) the number of students belonging to Scheduled Castes/Scheduled Tribes who applied for admission in Madhya Pradesh and the number of such students who got admission;

(d) the relaxation given during this period in the marks of these students at the time of admission; and

(e) whether All India Institute of Medical Sciences also reserves seats for SC/ST students and relaxation in the marks obtained by these students?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). Information is being collected and will be placed on the Table of the Sabha.

Import of Edible Oils

462. SHRI RAMSAGAR (Saidpur):
SHRI SUKHENDRA SINGH:
SHRI G.S. BASAVARAJ:
SHRI SURYA NARAYAN YADAV:
SHRI PRAKASH KOKO BRAHMBHATT:
SHRI MAIKRAO HODLYA GAVIT:
SHRI HARIN PATHAK:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import edible oils;

(b) if so, the reasons therefor;

(c) how much quantity of edible oils is expected to be imported this year and how much was imported during the last three years, year wise;

(d) from which countries is the edible oil to be imported and at what rate was it imported in the preceding three years; and

(e) the manner in which Government propose to ensure its fair utilisation and ensure that it does not go in black market through the Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The indigenous production of edible oil has not been found sufficient to meet the edible oil requirement of the country. Considering this, edible oil is being imported by the Government for maintaining availability of the same at reasonable prices.

(c) The quantity of edible oils to be imported this year will largely depend on the ensuing kharif crops of edible oilseeds and availability of foreign exchange for importing edible oils. As such, it is not possible to indicate the quantity of edible oils to be imported this year. However, the quantity of oil imported during the last three years was as under:—

<i>year (Financial)</i>	<i>Import (lakh M. Ts.)</i>
1	2
1987-88	19.67
1988-89	10.89
1989-90	2.96

(d) At present only refined, bleached and deodorised palmolein is being imported and this oil originates in Malaysia and Indonesia. Since the entire quantity of import for this year has neither yet been decided nor contracted for, it is not possible to give the rate of the oil to be imported this year. However, the rates of Palmolein imported during the last three years were as under:—

<i>Year (Financial)</i>	<i>Average C.I.F. Contract Price PMT</i>
1	2
1987-88	Rs. 5,264/-
1988-89	Rs. 6,652/-
1989-90	Rs. 5,832/-

(e) The imported edible oil is being distributed through the network of the Public Distribution System only. The responsibility of fair and purposeful distribution of oil through PDS is primarily of the States. Nevertheless, the Centre has been advising States from

time to time to gear up their enforcement machinery to ensure that the oil meant for PDS is properly utilised and its diversion to black-market does not take place. Moreover, the Centre is getting a certificate from the State Governments to the effect that the edible oil allocated to them for a particular month was actually utilised under PDS.

[*Translation*]

Flood affected areas in Bihar

463. SHRI JANARDAN TIWARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the districts that have been declared flood-affected areas in Bihar?

(b) the area in hectares affected by floods and its percentage of the total area of the State; and

(c) the amount of Central assistance provided to Bihar as flood relief?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) During this year 10 districts have been declared flood affected so far by Government of Bihar.

(b) About 16% of the State's area i.e. 2.70 lakh hectares is affected by floods.

(c) An amount of Rs. 6.56 crores has been released so far for calamity relief during this year.

Flood Control and Irrigation Projects of Bihar pending with union Government

464. SHRI JANARDAN TIWARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of flood-control and